

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:346
ANSWERED ON:07.07.2009
ACCIDENTS ON EXPRESSWAYS AND HIGHWAYS
Haque Shri Sk. Saidul

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether accidents on expressways and highways have increased during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI MAHADEO SINGH KHANDELA)

(a) & (b) Yes, Sir. State-wise details of road accidents that occurred on the National Highways (including Expressways) and State Highways in the country for the calendar years 2005 to 2007 (the latest available data) are at Annexure.

(c) The safety of road users is primarily the responsibility of the concerned State Government. However, this Ministry has taken several steps to improve road safety for road users which are as under:

(i) Road safety is an integral part of road design at the planning stage for National Highways/Expressways.

(ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India.

(iii) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector being implemented by the Ministry since 1997-98 under plan activities.

(iv) Involvement of NGOs for road safety activities by Ministry of Road Transport and Highways and National Highways Authority of India.

(v) Setting up of Driving Training School in the country.

(vi) Publicity campaign on road safety awareness both through the audio-visual and print media.

(vii) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.

(viii) Tightening of safety standards of vehicles.

(ix) Providing cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.

(x) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.